

No. J-11017/7/2026-Judicial (3)
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 11th May, 2026

ORDER

The President is pleased to engage **Shri W. V Shravan Balasundar**, Advocate as Central Government Counsel for conducting Central Government Litigation (except Taxation matters), shown as table below, before the High Court of Andhra Pradesh at Amravati for a period of three years from the dated of this order or until further orders in this regard, whichever is earlier.

HIGH COURT OF ANDHRA PRADESH

Name of Advocate	Contact Details	Enrollment No.
Central Government Counsel		
Sh. W. V. Shravan Balasundar	4th Floor, Channagiri Enclave, 20-3/2/21/1A, 2nd Lane Ayodhya Nagar, Vijayawada520003 Mob: 9642333518 Email: shbsadvocate@gmail.com	AP/1905/2015

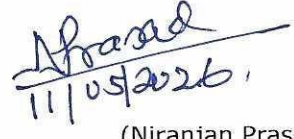
2. The engagement and professional fee of the aforesaid counsel will be governed by the terms and conditions contained in this Department's O.M. No. 26(1)/99-Judl, dated 24.09.1999 to be read with OM No. 12011/6/2025-Judicial/E.158060 dated 05.02.2026 & instructions issued subsequently through OMs specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 and J-16/20/2024-Judicial dated 16.10.2024 imposing certain restrictions on panel counsel. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(Madhab Charan Prusty)
Sr. Government Advocate

Copy (through email) to:-

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary/ AS/JS & LA in the main secretariat of Department of Legal Affairs.
3. Sh. Challa Dhanamjaya, Ld. ASGI before High Court of Andhra Pradesh.
4. To DSGI, High Court of Andhra Pradesh at Amravati.
5. The Registrar, High Court of Andhra Pradesh at Amravati.
6. Sh. W. V. Shravan Balasundar, Advocate.
7. To upload on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for Union of India'.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.


(Niranjan Prasad)
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